(ङ) यह जानकारी कैवल वही प्राधि-कारी दे सकते हैं. जिन्होंने निर्माण कार्य दिये थ।

t[THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA):(a) to (d) Two statements giving information about the works (i) which have been completed; and (ii) which are still incomplete, are laid on the Table of the Sabha. [See Appendix XLVII, Annexure No. 23.]

(e) This information can be supplied only by the authorities who awarded the works.]

RE-EMPLOYMENT OF DOCTORS

- 175. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:
- (a) the policy followed in the matter of reemploying superannuated doctors;
- (b). the number of such doctors reemployed by her Ministry during the last five years;
 - (c) the academic and medical qualifications of
- (d) whether it is proposed to reemploy any more doctors under her Ministry during the current year and if so, the qualifications of the doctors proposed to be re-employed and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU); (a) This is in accordance with the general instructions issued by the Ministry of Home Affairs from time to time. No officer will be retained in service beyond the date of compulsory retirement or offered reemployment after that date except when that is clearly in the public interest and where it is evident that

t[] English translation.

other officers in service are either" not ripe enough to tak'; up the appointment or that the retiring officer is of such outstanding merit that Government consider it desirable to retain him in service further. Reemployment is offered in consultation with the Union Public Service Commission except for short appointments required for a year or less.

- (b) Fifteen.
- (c) A statement is attached. [See Appendix XLVII, Annexure No. 24.]
- (d) As and when the need arises, the question of re-employing suitable superannuated doctors will be considered. There is a considerable shortage of doctors required for senior posts involving special programmes and projects. There is no regular programme for re-employing retired doctors.

BARIUM CHEMICALS LTD.

176. SHRI P. K. KUMARAN: Will the Minister of INDUSTRY foe pleas ed to state whether the Barium Chemicals Company has been commissioned; if not what are the reasons thereof?

thereof?
of such re-employeudoctors and the reasons for their

reemployment; and

THE MINISTER OF INDUSTRY-(SHRI N. KANUNGO): It is understood that necessary check up of the various units of the Barium Chemical Plant is already in progress. Regular production is expected to commence in about two months' time.

POLIO CASES IN INDIA

- 177. SHRI I. K. GUJRAL: Will the Minister of HEALTH be pleased to state:
- (a), the total number of polio cases reported in India during last year and those in Delhi;
- (b) whether in view of the fact that oral polio vaccine is available, Government have taken steps to import this in enough quantity to immunise.

the entire child population of this country against this crippling disease; and

(c) whether Government have tny scheme for giving assistance to underprivileged children who fall a victim to this disease and if so, the total amount spent during last year?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (Dr. D. S. RAJU); (a) During last year there were 1696 cases of polio in India £nd 120 cases in Delhi.

Ob) Arrangements are being made to procure 5,00,000 doses of polio vaccine from the U.S.S.R.

Steps have been taken for the manufacture of oral polio vaccine at the Pasteur Institute, Coonoor and ':he Haffkine Institute, Bombay to meet the country's requirements. The manufacture of the oral polio vaccine at the Pasteur Institute, Coonoor is expected to start by the end of this year.

(c) Facilities for the treatment of persons, handicapped including child with pliomyelitis, exist at Ihe Physical Medi All India Institute of cine and Rehabilitation, Bombay. expenditure of approximately Rs. 10,000 per annum is incurred by the Institute on the provision of appliances to indigent patients for correcting disabilities.

APPLICATIONS FOR CEMENT FACTORIES IN MYSORE

178. SHRI MULKA GOVINDA REDDY: Will the Minister of INDUSTRY be pleased to state:

- (a), whether Government have recently granted any licence for starting cement factories in Mysore; and
- (b) if so, the number and the places where these factories are to be located?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a), and (b) No licence has recently been granted for setting

up cement factories in Mysore. Three letters of approval have, however, been granted for establishing cement factories at Nagargali, Wadi and Gokak. Formal licenses will be granted in these cases as and when firms arrangements for plant and machinery are made by the parties.

JSTAFF CARS IN MINISTRIES

- 69. SHRI P. S. PATIL: Will the Minister of FINANCE be pleased to state:
- (a) the number of staff cars in each Ministry of the Government of India;
- (b). the number of staff car drivers employed in each Ministry of the Government of India;
- (c) the quantity of petrol consumed by each staff car in a month, and cost thereof;and
- (d) the amount of pay and allowances and overtime allowance paid by each Ministry every month to staff car drivers?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) to (d) The requisite information is being collected and will be laid on the Table of the House when available.

JTHE DELHI CO-OPERATIVE ENGINEERING AND OIL MANUFACTURING INDUSTRIAL SOCIETY

- 197. Shri P. L. KUREEL *VRF* TALEB: Will the Minister of Industry be pleased to state:
- (a) whether it is a fact that the Delhi Cooperative Engineering and Oil Manufacturing Industrial Society Limited, Delhi, has stopped functioning and it owes a huge amount to Government;
 - -j-Transferred from the 30th April, 1964.
 - +Transferred from the 7th May, 1964.